

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1174  
ANSWERED ON:13.07.2009  
REGULATION OF DEEMED UNIVERSITIES  
Sule Supriya

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether University Grants Commission (UGC) plans to regulate fees and admission at Deemed Universities;
- (b) if so, whether UGC plans to rein in skyrocketing fees in Deemed Universities and make their controversial admission process transparent;
- (c) if so, the details thereof; and
- (d) the extent to which these regulations have helped both students and educational institutions?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) to (d): The University Grants Commission (UGC), has, at its last meeting on 22nd June 2009 approved the UGC (Fee Structure in Institutions Deemed-to-be-Universities) Regulations, 2009 and UGC (Admission in Professional Programmes of Study at Institutions Deemed-to-be- Universities) Regulations, 2009, which are at present with the Government for consideration.